

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00638/2019

Jabalpur, this Wednesday, the 05th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER

Ms. Amita Mishra, D/o Shri R.B.Mishra,
Aged 27 years, R/o Subhashpuram Colony,
Tikamgarh, Distt. Tikamgarh

-Applicant

(By Advocate –**Shri Sharad Punj**)

V e r s u s

1. Union of India, through the Secretary,
Department of Posts, Dak Bhawan, Sansad Marg,
New Delhi, Delhi 110001
2. The Chief Post Master General, M.P. Circle,
Bhopal-462012
3. The Assistant Post Master General
(Rectt/SB/IPPB), MP Circle, Bhopal-462012
4. The Superintendent Post Office,
Chattarpur Division, Distt. Chattarpur 471001

- Respondents

O R D E R (ORAL)

Learned counsel for the applicant seeks to withdraw this
Original Application.

2. Accordingly, the Original Application is dismissed as
withdrawn.

(Navin Tandon)
Administrative Member

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